

ITEM NO.40

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1720 OF 2009

RUCHI AGARWAL

Appellant (s)

VERSUS

SHARAD GUPTA & ORS.

Respondent(s)

(Office Report on Default)

Date: 04/05/2012 This Appeal was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE GYAN SUDHA MISRA
(IN CHAMBERS)

For Appellant(s) Mr. Jitendra Mohan Sharma, Adv.

For Respondent(s) Ms. Mridula Ray Bharadwaj, Adv.

UPON hearing counsel the Court made the following
O R D E R

Since the service is complete, the matter be listed for
hearing before the Regular Bench.

(Jayant Kumar Arora)
Sr. P.A.

(Neelam Arora)
Court Master